

(iv) Reimbursement of the amount spent by the Kerala Government from 1978-79 on the Centrally approved scheme of the State Government.

These suggestions have been discussed in detail with the officials of the State Government. They have been requested to consult the Reserve Bank of India (now (N.A.B.A.R.D.)) and the Coir Board and to reformulate the proposals in the light of the discussions.

Welfare of tribals residing in forests in Kerala

606. SHRI A. NEELALOHITHADA-SAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Kerala have brought to the attention of the Central Government the difficulties created by the Forest (Conservation) Act, 1980 in implementing the programmes for the welfare of tribals who generally reside in forests;

(b) if so, the details thereof; and

(c) the action taken by Government in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir,

(b) and (c). The State Government submitted two proposals for deforestation of 222 hectares of forest land which were rejected after due consideration.

Working of Rosin Units

607. SHRI JAGDISH TYTLER: Will the Minister of INDUSTRY be pleased to state:

(a) whether due to erratic supplies made by Government rosin units, the resultant shortage has led to steep price rise making it un-economical for industrial use;

(b) whether the paint industry which it itself passing through a crisis is virtually held at a standstill because of the rosin units; and

(c) whether Government have called for any enquiry into the working of the rosin

units and the price manipulation being done in this product?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) No, Sir. However, due to reduced availability on account of an overall decline in production, and marginal exports, the price of rosin has increased from Rs. 7.40 to Rs. 8.80 per kg. in August, 1982.

(b) Government have not received any representation from the paint manufacturing units recently.

(c) Does not arise.

Supply of nuclear fuel for Tapp by France/United States

608. SHRI MOHAMMAD ASRAR AHMAD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the stock of nuclear fuel supplied earlier by the United States for the Tarapur Plant is fast running out;

(b) whether any additional consignments are expected to be received from U.S./France; and

(c) if not, the plans for future running of the Tarapur Plant?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) No further consignments of enriched uranium are expected from the United States.

According to a recent understanding reached between India and US, France will assume the responsibility for supplying the fuel needs of Tarapur in place of the US, within the framework of the 1963 Co-operation Agreement between India and US and various Safeguards Agreements which flow therefrom. Discussions have been held between India and France and the two Governments continue to be in touch with each other on the subject.

(c) It would be premature to spell out the details of future plans for running the Tarapur Plant. However, Government of India will ensure the continued operation of the Tarapur Atomic Power Station.